

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-05/2007/5315/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Nagen Senabaya Deori,  
Presiding officer, Industrial Tribunal,  
Dibrugarh.

Dated Guwahati the 27<sup>th</sup> October, 2021

Sub: Casual leave

Ref:- Your letter No. ITD.01/2021/865 dtd. 25.10.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.11.2021, 02.11.2021 and 03.11.2021 with station leave permission, from the morning of 31.10.2021 till the morning of 08.11.2021.** The District & Sessions Judge, Dibrugarh and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

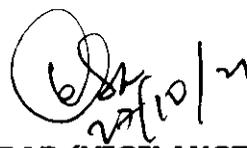
**JT.REGISTRAR (VIGILANCE)**

5317

Memo NO.HC.VII-05/2007/5316-1A, dated 27.10.2021

Copy to:

1. The District & Sessions Judge, Dibrugarh.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

*Rds*